

these ports for inclusion of their anomaly cases also; and

(c) whether it is proposed to include those who are excluded in the interests of industrial peace?

The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Malviya): (a) Yes. The cases referred to the Tribunal pertain only to the Bombay Port Trust and the Calcutta Port Commissioners.

(b) and (c). Representations have been received from Cochin and Visakhapatnam and these are under consideration.

Unregistered Dock Workers' Scheme

1275. Shri Indrajit Gupta: Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that the Unregistered Dock Workers' Scheme, 1957, popularly known as the "Listing" scheme, was intended only as a first step towards decasualisation of various categories of dock workers; and

(b) the steps taken by the Dock Labour Boards of Bombay, Calcutta and Madras to bring such "Listed" categories under their respective Boards as per the Registered Dock Workers' Scheme?

The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Malviya): (a) One of the objects of the "Listing" Scheme is to collect necessary data with a view to see whether the listed workers can be ultimately decasualised and given the benefit of regular employment, guaranteed wages etc.

(b) This question has been considered and it has been found that the time is not yet ripe for covering the listed workers by the Registered Dock Workers Scheme. In Bombay listed Chipping and Painting workers

have been made entitled to the benefits of minimum guarantee, attendance allowance, Provident Fund, gratuity, holidays etc. in terms of an agreement.

Labour Welfare Officers in Madras Textile Mills

1276. Shri M. P. Swamy: Will the Minister of Labour and Employment be pleased to state:

(a) the number and names of textile mills in Madras State which have not employed labour welfare officers so far; and

(b) the steps Government propose to take in the matter?

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman): (a) and (b). Information is being collected from the Government of Madras and will be laid on the Table of the Sabha as soon as it is received.

State Engineering Works, Gwalior

1277. Shrimati Vijaya Raje Scindia:

Will the Minister of Defence be pleased to state:

(a) the steps taken so far or proposed to be taken for defence production in State Engineering Works, Gwalior; and

(b) the nature of weapons and ammunitions to be produced?

The Minister of Defence Production in the Ministry of Defence (Shri Raghuramaiah): (a) and (b). The possibility of production of Defence Stores at the State Engineering Works, Gwalior, is under the examination of Government. The nature of stores to be produced there will be determined after the potential of the Works has been critically assessed by the Director General, Ordnance Factories.